

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.05-IA/1074(AHM)2024
in
C.P. (IB)/222(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

V/s

Shri Udayan Dhireschandra Velvan PG to CD

M/s.Rajeshwaranad Paper Mills Limited

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Saurabh Rachchh, Adv.

For the SBI

: Ms. M A Gogia, Adv.

ORDER

IA 1074 of 2024

Ld. Counsel for the Resolution Professional is directed to serve copy of report upon Financial Creditor and personal guarantor.

List for further consideration on 09.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)